

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Introductory/Training Programme to the Judges/Stakeholders of Kashmir Division to the Object and Scheme of the Vulnerable Witness Deposition Complex.

ORDER

No.: 958 of 2022/GS. Dated: 24.8.2022

The Judicial Officers as per **Annexure-A** are hereby nominated to attend the Introductory Programme of Judges and Stakeholders of Kashmir Division to the Object and Scheme of the Vulnerable Witness Deposition Complex is scheduled to be held on 28th August, 2022 from 10:00 AM to 12:00 PM at Conference Hall of the District Court, Srinagar.

By Order.

24-8-22
(Sanjeev Gupta)
Registrar General

No.: 27683-720/RG/GS.

Dated: 24.8.2022

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for kind information of their Lordships.
3. Shri Ravindra Dutt Sharma, Registrar, Vulnerable Witness Committee for kind information of her Lordship.
4. Principal District and Sessions Judge, Srinagar.
..... for information and with the request to make all the necessary arrangement for smooth conduct of the programme.
5. All the Principal District & Sessions Judges, Kashmir Province of UT of Jammu and Kashmir for information and necessary action.
6. Ms. Swati Gupta, Civil Judge (Senior Division)/ Sub Judge (Nodal Officer) presently posted at High Court of J&K, Jammu Wing.
7. Director Finance/Chief Accounts Officer, High Court J&K and Ladakh for information and with the direction that the expenses borne on the refreshment of nominated officers to be reimbursed by the High Court on receipt of the duly verified bill/voucher.
8. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court for information of all the concerned.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.

24-8-22
Registrar General
U

Annexure- A

S. No.	Name of the Officer	Designation
District and Sessions Judge/ Principal Judge Family Court (Kashmir Province)		
1	Abdul Rashid Malik	Principal District and Session Judge, Pulwama.
2	Mohammad Yousuf Wani	Principal District and Session Judge, Baramulla.
3	Mohd. Ibrahim Wani	Principal District and Session Judge, Bandipora.
4	Mohd. Ashraf Malik	Principal District and Session Judge, Budgam.
5	Jeema Bashir	Registrar Inspection presently holding additional charge of the Court of Principal District and Session Judge, Ganderbal.
6	Jawad Ahmad	Principal District and Session Judge, Srinagar.
7	Tahir Khursheed Raina	Principal District and Session Judge, Kulgam.
8	Tasleem Arief	Principal District and Session Judge, Kupwara.
9	Naseer Ahmad Dar	Principal District and Session Judge, Anantnag.
10	Mirza Riyaz-ul Haq	Principal District and Session Judge, Shopian.
11	Masarat Roohi	Principal Judge, Family Court, Srinagar
Principal Magistrate, Juvenile Justice Board (Kashmir Province)		
12	Sandeep Gandotra	Chief Judicial Magistrate, Pulwama
13	Shabir Ahmad Malik	Chief Judicial Magistrate, Budgam
14	Khursheed-ul-Islam	Chief Judicial Magistrate, Handwara
15	Umi Kulsoom	Chief Judicial Magistrate, Ganderbal
16	Abdul Qayoom Mir	Chief Judicial Magistrate, Bandipora
17	Manzoor Ahmad Zarger	Chief Judicial Magistrate, Kulgam
18	Iqbal Ahmad Akhoun	Chief Judicial Magistrate, Shopian
19	Touseef Ahmad Magrey	Sub Registrar, Srinagar
20	Fida Hussain Nayek	Principal Magistrate, Anantnag
21	Zahoor Ahmad Ganaie	Munsiff, Baramulla

R
J